

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/271(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

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|------------------|---|
| IN THE MATTER OF | THE REGISTRAR OF COMPANIES WEST BENGAL VS ABHIJATA CONSTRUCTION COMPANY PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance(via video conference/physically)

Mr. Rahul Saren, Adv.

] For RoC, West Bengal

ORDER

1. At the request of Ld. Counsel appearing for the RoC, West Bengal two weeks final opportunity is allowed for filing rejoinder-affidavit.
2. Post this matter thereafter on **24.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**